

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 685 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

K. VENKAT RAO

VS

UNION OF INDIA & ORS.

For the applicant : Mr.A.Chakraborty, counsel

For the respondents: Ms.B.Ray, counsel

Heard on : 1.9.98

Order on : 1.9.98

O R D E R

Heard both the counsel. Mr.A.Chakraborty, counsel for the applicant submits that he has no instruction regarding this matter. The application is dismissed accordingly. No order as to costs.

(D.PURKAYASTHA)
MEMBER (J)